to the retention of the Shencottai-Trivendrum line in the Madurai Division.

रेलवे यात्रियों से सासरें

१३२०. भी राखे लाल म्यास : क्या रेलवे मंत्री यह बताने की क्रपा करेंगे कि बयाना-गोधरा सैक्शन के जंक्शन स्टेशनों को छोड़ कर ग्रन्य स्टेशनों से ग्रक्तबर, नवम्बर और दिसम्बर, १६४७ में कितने यात्री द्याये द्यौर गये?

रेलवे उपमंत्री (श्री शाहनवाज ला): बयाना-गोधरा सेक्शन के स्टेशनों पर ग्राने-जाने वाले यात्रियों की संख्या जिसमें जंकशन स्टेशन शामिल नही हैं:

ग्राने वाले जाने वाले श्रकट्बर, १६४७ १. ५८ लाख २. ५३ लाख नवम्बर, १६५७ १.३७ लाख ३.११ लाख दिसम्बर, १६४७ १,४४ लाख २,७४ लाख

B.C.G.

Written Answers

1321. Dr. Samantsinhar: Will the Minister of Helath be pleased to refer to the reply given to Unstarred Question No. 191 on the 23rd May, 1957 and state:

- (a) the number of persons tested and vaccinated under B.C.G. from April to December, 1957, State-wise;
- (b) the number of persons suffered from reactions of B.C.G. during the period. State-wise:
 - (c) the nature of reactions; and
- (d) the number of deaths due to these reactions, State-wise?

The Minister of Health (Shri Karmarkar): (a) A statement showing the number of persons tuberculin tested and vaccinated with B.C.G. for the period from April to December, 1957, is given below:-

State/Union Territory									Tuberculin Tested	B.C.G. Vaccinated
Andhra Prad	lesh								1,324,218	416,401
Assam									443,964	202,782
Bihar					•			•	2,419,569	1,062,413
Bombay									2,098,464	678,198
Tammu & Ka	ehmir			·	·				326,298	177,059
Kerala .	•	:	•	•	•	•	•	•	229,352	89.979
Maria Duai									396,980	145,969
Madhya Prad Madras	teau	•	•	•	•	•	•	•	347,255	142,752
	•	•	•	•	•	•	•	•	418,424	171,938
Mysore		•	•	•	•	•	•	•	410,424	1/1,930
Orissa .			_						464,886	205,177
Punjab .									1,324,976	476.807
Rajasthan	•			•	•	•	•	•	633.666	188,023
Uttar Prades	L								1,356,670	421,295
		•	•	•	:	:	•	•	858,009	319,502
West Bengal		•	•	•	•	•		•	88,432	22,280
Delhi .	•	•	•	•	•	•	•	•	00,432	22,200
Himachal P	raciesh								15,075	6,910
Manipur		•	•	•	•	•	•		36,291	15,180
a versus print	•	•	•	•	•	•	•	•	3-1-9-	-5,
N.E.F.A.									6,128	1,927
Tripura									51,428	19,135

(b) No case was brought to notice.

Written And

(c) and (d). Do not arise.

Telephone Connections in Delhi 1322, Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

- (a) the number of telephone connections which were available as on the 31st January, 1958 in Delhi and New Delhi:
- (b) the number of telephone connections actually given and working as on the 31st January, 1958; and
- (c) the number of applications for telephone connections in Delhi and New Delhi awaiting action as on the 1st February, 1958 under (i) the Own Your Telephone System, and (ii) other categories?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Delhi 1761, New Delhi and Karolbagh 1615.

(b) No. of connections actually working on 31-1-58.

Delhi 5759, New Delhi and Karolbagh 12107.

(c)

	Own Your	Other Applicants. [ii]		
	Telephone System.			
	[1]			
Delhi	138	2842		
New De	lhi arolbagh. 48	2175		

Town Committees and Notified Areas in Manipur

1323. Shri L. Achaw Singh: Will the Minister of Health be pleased to state:

- (a) the names of town committees set up and the names of places declared as notified areas under the Assam Municipal Act, 1923, as extended to Manipur; and
- (b) the names of other places whose inhabitants have applied for declaration as notified areas?

The Minister of Health (Shri Karmarker): (a) and (b). The information is being collected and will be placed on the Table of the Sabha in due course.

Co-operative Sugar Factories in Andhra

1324. Shri B. S. Murthy: Will the Minister of Food and Agriculture be pleased to state:

- (a) the number of licences given to set up co-operative sugar factories in the Andhra Pradesh during 1958-59: and
- (b) the Central help in this direction?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The figures 1958-59 are evidently a printing mistake. Licences under the Industries (Development and Regulation) Act were given for starting six Co-operative Sugar Factories in 1956 and 1957.

(b) No assistance has been given so far.

MOTIONS FOR ADJOURNMENT

Murder of three R.M.S. employees

12 hrs.

Mr. Speaker: I have received a notice of an adjournment motion from Shri Yadav regarding the murder of three Railway Mail Service employees on the 13th March, 1958, in Farrukhabad branch passenger train and also the missing of insured parcels. Notices been received also Sarvashri Tangamani, S. M. Baneriee. Hem Barua and Braj Raj Singh.

Shri Raghunath Singh (Varanasi): My short notice question is also there.

Shri Braj Raj Singh (Firozabad): The place, where this has occurred, belongs to my constituency. Therefore, may I submit.....

Mr. Speaker: I am not asking anybody to submit anything. He wants